Contested commercial cases disposed during the month of July-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	SAdvocate	Date o Registration	fWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	Decision		rNature of Disposal (Contested Settled)	ofDate of executio of decree /	nNumber of days for execution of decree from date of	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1899/19	ASK AUTOMOTIVE LTD. VS BANSAL AUTO	.MEGHNA TYAGI ANI VARUN SIKKA)16.11.2018	Yes	06.07.2023	1693	CONTESTED			Suit for Recovery
			OMP COMM-60/2022	PRADYUMAN KUMAR JAIN VS AAKASH EDUCATIONAI SERVICES LTD.	ANIL KUMAR SHARMA AND BHASKAR SHUKLA	A05.05.2022	No	10.07.2023	431	CONTESTED			Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-1525/2022	RAVINDER KUMAR WADHWA VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEE MALIK	07.06.2022	No	12.07.2023	400	CONTESTED			Suit for Recovery
			CS COMM-2720/21	ICICI BANK VS. DESHRAJ	MANISH DEWAN ANI NIKHILESH KR	005.08.2021	No	14.07.2023	708	CONTESTED			Suit for Recovery
			OMP COMM-93/21	SHARIFUDDIN PATEL VS BOMBAY MERCANTILI COOPERATIVE BANK	.M.M. BEG AND ME DANISH	.03.12.2021	No	17.07.2023	591	CONTESTED			Petition U/s 34 of Arbitration & Conciliation Act, 1996
			OMP COMM-134/22	SUMIT BHAREE VS. KOTAI MAHINDRA BANK	HIMANSHU SHARMA ANI AYUSH GARG	05.09.2022	No	20.07.2023	318	CONTESTED			Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-1177/22	SUKESH KUMAR CHAUHAN VS SOUTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEE MALIK	29.04.2022	Yes	20.07.2023	447	CONTESTED			Suit for Recovery
			CS COMM-635/21	SHUBHAM PAPERS VS. J.N CARDS	RAJENDRA VATS ANI VASU GOYAL	19.02.2021	Yes	25.07.2023	886	CONTESTED			Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL						ı	1			L
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)- 03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 1967/2022	VIKAS VERMA V/S MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SHINGH	08.08.2022	NO	04.07.2022	330	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM) 5217/2021	HARSH CLEAN DHAN PVT LTD. V/S OMKAR AGENCY & ORS.	SH. KAPIL KHER	10.12.2021	NO	06.07.2023	573	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM) 746/2021	O P SONS RADERS PVT. LTD V/S AKHIL GUPTA	.MS. RAMA SHARMA	03.03.2021	NO	20.07.2023	869	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM) 2403/2022	SUNIL BANSAL V/S MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SHINGH	29.10.2022	NO	21.07.2023	265	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)/1224/2022	NAGPAL FABRICS PVT LTD	SH. RAJIV MEHRA	10-05-2022	YES	11-07-2023	11-07-2023	CONTESTED	NIL	NIL	RECOVERY OF MONEY

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date o Registration	ofWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	-Decision		rNature o Disposal (Contested Settled)	fDate of execution of decree /	nNumber of days for execution of decree from date of	r f i
			CS (COMM)/861/2022	RAJESH KUMAR SHARMA	SH. NARENDEF CHAUHAN	10-03-2022	YES	19-07-2023	19-07-2023	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM.)/83/2023	PUJA SILK AND SAREES	MASOOD HUSSAIN	24-05-2023	NO	27-07-2023	27-07-2023	CONTESTED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
5	SH. UMED SINGH GREWAI DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL			•		•	•				
6	SH. SANJAY KUMAR AGGARWAL. DISTRICT JUDGE(COMMERCIAL) 06, CENTRAL	CENTRAL	CS(COMM)2645/2019	WELDMART INTERNATIONAL VS CRUXWELD INDUSTRIAL EQUIPMENTS PVT LTD.	VARUN KHERA	14.11.2019	NIL	10.07.2023	1332	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
7	MS. KAVERI BAWEJA, DISTRICI JUDGE, COMMERCIAL COURT-07	CENTRAL	4975/2021	RADHA KASERA VS CHOTE LAL	PARMOD KUMAF SINGHAL	26.11.2021	NO	03-07-2023	1382	CONTESTED	03-07-2023	NA	NA
			47/2022	SANJEEV VS CGHS	MAHESH CHAND	07.09.2022	NO	08-07-2023	300	CONTESTED	08-07-2023	NA	NA
			934/2022	CGHS VS SANJEEV	NEERAJ KUMAR	23.03.2022	NO	08-07-2023	403	CONTESTED	08-07-2023	NA	NA
			901/2022	AJIT NIRWAN VS NDMC	SATENDRA KUMAR SINGH	15.03.2022	NO	25-07-2023	422	CONTESTED	25-07-2023	NA	NA
			1934/2021	CHAKSHU MEHTA VS VELLORE JAVEED	RISABH GUPTA	25.07.2021	NO	25-07-2023	760	CONTESTED	25-07-2023	NA	NA
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL			•			•				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL										
10	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	CS (COMM)/564/2021	Canara Bank Vs MR ANIL MISHRA	AMAR NATH TIWARI(P),	18-11-2021	no	03-07-2023	592	Contested	Nil	Nil	Recovery of Money 6
			CS (COMM)/596/2019	STATE BANK OF INDIA VS MR KINNI SINGH	RANJAY KUMAF SINHA(P),	17-12-2019	no	08-07-2023	1299	Contested	Nil	Nil	Recovery of Money 6
			CS (COMM)/82/2019	STATE BANK OF INDIA VS MANISH DUTT BHARDWAJ	SHALINI UPADHAYAY(P),	03-12-2018	no	12-07-2023	1682	Contested	Nil	Nil	Recovery of Money 6
			CS (COMM)/88/2022	PUNJAB NATIONAL BANK VS NARENDER MOHAN	SAURAV BHASIN(P),	02-02-2022	no	17-07-2023	530	Contested	Nil	Nil	Recovery of Money6

Sr. No		District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date o Registration	fWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	Decision	fDays for disposal	Nature o Disposal (Contested Settled)	ofDate of executio of decree /	nNumber of days for execution of decree from date of	
			CS (COMM)/387/2021	PAWAN AGGARWAL PROP M/S SHIV SHAKTI ENTERPRISES VS SANDEEP DAHIYA PROPRIETOR OF M/S SHRI MAHALUXMI CONSTRUCTION CO		09-09-2021	no	18-07-2023	677	Contested	Nil	Nil	Recovery of Money6
			OMP (COMM)/40/2021	DEEN DAYAL UPADHYAAY HOSPITAL VS JAI DEEP SINGH PROP OF M/S SECURTIY SOLUTION AND MANPOWER SERVICES			no	19-07-2023	603	Contested	Nil	Nil	Recovery of Money6
			OMP (COMM)/43/2022	GOVT NCT OF DELHI Vs SHRI ASHOK KUMAR GOEL	GOVT NCT OF DELHI(P),	13-10-2022	no	21-07-2023	281	Contested	Nil	Nil	Recovery of Money6
			CS (COMM)/595/2019	AKD POLYMERS PRIVATE LTD VS TVL ENGINEERS PRIVATE LTD	SANDEEP BANGA(P),	17-12-2019	no	27-07-2023	1318	Contested	Nil	Nil	Recovery of Money6
			Counter Claim/3/2022	AKD POLYMERS P LTD Vs TVL ENGINEERS P LTD	RASHI BANSAL(P),	28-01-2022	no	27-07-2023	545	Contested	Nil	Nil	Recovery of Money6
			OMP (COMM)/8/2019	DELHI MILK SCHEME (UNION OF INDIA) VS SULABH SEWA NIKETAN	JASMEET KAUR(P),	15-04-2019	no	27-07-2023	1564	Contested	Nil	Nil	Recovery of Money6
			OMP (COMM)/9/2019	DELHI MILK SCHEME (UNION OF INDIA) VS SHIV GRAM UDYOG SANSTHAN	JASMEET KAUR(P),	15-04-2019	no	27-07-2023	1564	Contested	Nil	Nil	Recovery of Money6
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	OMP COMM 38/2021	V. G AGRICULTURE VS POOJA MEHTA	NAGINDER BENIPAL	23.11.2021	NO	04-07-2023	607 days	contested	NIL	NIL	U/s 34 Arbitration Act
			OMP COMM 39/2021	V. G AGRICULTURE VS VISHAL MEHTA	NAGINDER BENIPAL	23.11.2021	NO	04-07-2023	607 days	contested	NIL	NIL	U/s 34 Arbitration Act
			CS COMM 62/2021	SHAHID KHAN VS ASHAD RAJA	ZAINUL ABIDDEN	22.01.2021	NO	07-07-2023	885 days	contested	NIL	NIL	Recovery of money/commercial suit
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL			•			1		•		
13	SH. ANURAG SAIN, DISTRICTI JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS (COMM.) 257 / 2021	M/S. LIBAS IMPEX VS. M/S. SAI BABA OVERSEAS AND ANR.	MR. SANDEEP SHARMA	28.07.2021	NO	05.07.2023	708	DECREED	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 581 / 2021	INDIAN OVERSEAS BANK VS. DHARAM PAL	MR. GYANENDRA AGARWAL	08.12.2021	NO	11.07.2023	581	DECREED	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 648 / 2021	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.	MR. YUDHISHTEF SHARMA	21.12.2021	NO	19.07.2023	576	REJECTED	NA	NA	SUIT FOR RECOVERY

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	SAdvocate		fWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	Decision		rNature Disposal (Contested Settled)	ofDate of execution of decree /	Number of days for execution of decree from date of	
			CS (COMM.) 93 / 2022	TAPINDU EDUCATIONAI SOCIETY VS. YES BANK LTD.	MR. CHANDRA SHEKHAR YADAV	R06.01.2022		25.07.2023	566	PETITION DISMISSED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 14 / 2023	M/S. INDOSPIRIT BARS PVT LTD. VS. SMT. PRABHA AGGARWAL	MR. ANAND SHEKHAR JHA	31.01.2023	NO	28.07.2023	179	PETITION DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OMP (COMM.)/91/2022	M/S UNITED DRILLING TOOLS LIMITED VS M/S OIL AND NATURAL GAS CORPORATION LTD		02-06-2022	NO	04-07-2023	397	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (I) (COMM.)/86/2022	BRIGHT HOSPITALITY PVT. LTD Vs M/S HLT FOODS HOSPITALITY LLP	.Maitreya Subramaniam Y	02-06-2022	NO	11-07-2023	404	PETITION ALLOWED	NA	NA	Section 9 of Arbitration & Conciliation Act, 1996
			OMP (COMM.)/90/2021	WEALTHSTREET ADVISORS PVI LTD Vs TARACHAND AGARWAL	AMIT BHATNAGAR	20-09-2021	NO	18-07-2023	666	PETITION DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM.)/122/2021	PRANSHU AGARWAL VS ELITI WEALTH ADVISORS LIMITED	DIKSHANT KHANNA	10-12-2021	NO	18-07-2023	585	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM.)/158/2022	UNION OF INDIA VS DINESF ENGINEERING ANI COMMERCIAL CORPORATION		14-10-2022	NO	21-07-2023	280	PETITION DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
			CS (COMM.)/200/2023	HQ LAMPS MANUFACTURING CO PVT LTD Vs EVERLIGHT ELECTRONICS INDIA PVT. LTD AND ANR.	ri T	10-04-2023	NO	25-07-2023	106	PLAINT REJECTED	NA	NA	Suit for recovery
			OMP (COMM.)/22/2022	CHACHA NEHRU BAI CHIKITSALAYA VS INDUCTION CORPORATE SOLUTIONS PVI LTD	RAJIV BAKSHI I	27-01-2022	NO	28-07-2023	547	PETITION DISMISSED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
16	SH. PREM KUMAR BHARTWAI DISTRICT JUDGE (COMMERCIAI COURT)-01	SOUTH	NIL				•						
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERCIAL COURT)-02		NIL										
18	SH. SANDEEP YADAV	South	NIL										
19	SH. RAJEEV BANSAL	South	NIL										

Sr. No.	Court	District	Case No.	Petitioner Name V8 Respondent Name	SAdvocate	Date Registration	ofWhether Urgent Relie was sought and Pre Insitution Mediation did not take place (Yes, No)	-Decision 1	ofDays fo disposal	rNature o Disposal (Contested Settled)	fDate of execution of decree /	nNumber of days for execution of decree from date of	
	SH. LAL SINGH, DISTRICT JUDGE		NIL										
21	MS. NEELAM SINGH, DISSTRICT JUDGE	SOUTH-EAST	NIL										
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS DJ/1171/2018	M/S EXPLOREAN WORLD Vs M/S HAICHENG VIVO MOBILI (INDIA) PVT LTD	SDEBLINA DEY	10/08/18	YES	18/07/23	1803	CONTESTED		-	-
			CS (COMM)/222/2019	STATE BANK OF INDIA Vs SR PAL	IVIJAY PRAKASH	05/08/19	YES	19/07/23	1444	CONTESTED		-	-
			CS (COMM)/18/2021	AKSHAT GUPTA Vs PRAMOI KUMAR	Jayant Mudgal	07/01/21	YES	19/07/23	923	CONTESTED		-	-
			CS DJ/187/2021	SANJAY KALRA Vs M/S MORGAN SIGNATURE TOWERS PVT. LTD.	ABHEY NASRULA	23/09/15	YES	26/07/23	2863	CONTESTED	-	-	-
			CS (COMM)/98/2022	PRAMOD TANWAR Vs AKSHAT GUPTA	TAWANISH SRIVASTAVA	16/11/21	YES	19/07/23	610	CONTESTED	-	-	-
23	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL						1	1			
24	SH. BHUPESH KUMAR	SOUTH-EAST	NIL										
25	MS NIRJA BHATIA	SOUTH-EAST	NIL										
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP(COMM)28/2022	M/S OM ENTERPRISES VS PAWAN KUMAR CHHABRA	SSH. SAMEER BHATNAGAF	R 13.07.2022		18.07.2023	370	CONTESTED			U/S 34
			OMP(COMM)29/2022	M/S OM ENTERPRISES VS PAWAN KUMAR CHHABRA	SSH. SAMEER BHATNAGAF	R 13.07.2022		18.07.2023	370	CONTESTED		-	U/S 34
			OMP(COMM)34/2022	TELECOMMUNICATION CONSULTANTS INDIA LTD. VS B.R. SUKALE CONSTRUCTION	SH. ABHINASI SAGGARWAL	H15.07.2023		22.07.2023	372	CONTESTED			U/S 34
2 7	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 171/2020	ELA CHAHAR NAUHWAR VS KAPIL NAUHWAR	MUKESH RANA	15-09-2020	NO	15-07-2023	1155	CONTESTED	NIL	NIL	TRADE MARK
			CS COMM.NO.190/2021	MOHD. TASLEEM VS. SADIO SIDDIQUI	AKASH ASIWAL	26-10-2021	NO	22-07-2023	632	CONTESTED	NIL	NIL	RECOVERY

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	SAdvocate	Date o Registration	fWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	-Decision 1	disposal	rNature o Disposal (Contested Settled)	ofDate of execution of decree /	nNumber o days fo execution o decree fron date o	
			CS COMM.NO. 191/2021	MOHD. SHAKEEL VS. RASII SIDDIQUI	DAKASH ASIWAL	26-10-2021	NO	22-07-2023	632	CONTESTED	NIL	NIL O	RECOVERY
			CS COMM.NO.192/2022	BANSAL SALES CORPORATION PVT. LTD.VS. ANANT DECOR	NABHISHEK AGGARWAL	04-07-2022	NO	07-07-2023	368	CONTESTED	NIL	NIL	RECOVERY
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL	-1		l			1	1			
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	CS(COMM)-118/2022	AKSHAY SINGHAL VS DCI BANK	BAMIT KUMAR SHARMA	11.10.2022		03.07.2023	265	COMPROMIS ED	S		SUIT FO RECOVERY
			CS(COMM)-08/2022	A A TRADERS THROUGH IT: PROPRIETOR MR ZILLUI REHMAN VS M/S Z S HOSIER: THROUGH ITS PROP SHRI JAVEI	R Y	11.01.2022		08.07.2023	543	COMPROMISE D	3		SUIT FO RECOVERY
			CS-23/2021	AMNA KHATUN VS GYAS AHMAD	FIROZ KHAN	28.01.2021		17.07.2023	900	COMPROMISE D	3		SUIT FO RECOVERY
			CS(COMM)-66/2021	CENTRAL BANK OF INDIA V/S	SMANOJ KUMAR ARORA	27.10.2021		18.07.2023	629	COMPROMISE D]		SUIT FO RECOVERY
			CS(COMM)-125/2022	BANK OF MAHARASHTRA	SHAILESH KUMAR	07.11.2022		18.07.2023	253	COMPROMISE D	<u> </u>		SUIT FO RECOVERY
			CS(COMM)-12/2023	M/S DIGAMBER PAPERS & MILL: VS. AMIT JAIN	SHALINI UPADHYAY	02.03.2023		18.07.2023	167	SETTLED II MEDIATION	N		SUIT FO RECOVERY
			CS(COMM)-14/2023	DIAGMBER TRADE LINK VS AMIT JAIN	SHANTANU BHARDWAJ	01.02.2023		19.07.2023	167	SETTLED II MEDIATION	N		SUIT FO RECOVERY
			OMP(COMM)-11/2022	SALMAN CHAHAT VS MS KOTAI MAHINDRA BANK LTD	KADEEL AHMED	11.10.2022		15.07.2023	277	DISMISSED			U/S 34
			CS(COMM)-134/2019	INDIAN OVERSEAS BANK VS M/S INDU TRADING AND ROLLOING WORKS		14.03.2023		22.07.2023	1591	CONTESTED			SUIT FO RECOVERY
30	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL	I	I	1	I	l			I	1	l

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	SAdvocate	Date o Registration	ofWhether Urgent ReliefD was sought and Pre-D Insitution Mediation did not take place (Yes / No)	ate c ecision	ofDays fo disposal	rNature ofI Disposal o (Contested / Settled)	Date of executionNumber of decree days for execution of decree from date	of n
31	MS. SUKHVINDER KAUR		NIL									
32	SH. SURENDER S. RATHI		CS (COMM)/99/2023	ASHOK BAHAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAF SINGH(P),	R25-02-2023	25	2-07-2023	147	DECREED		Civil Procedure Code 1908 COMMERCIAL,ACT
			CS (COMM)/94/2023	SHIVA ENGINEERING WORKS V KUNAN INDUSTRIES PVT LTD	SDEEPAK YADAV(P),	23-02-2023	25	5-07-2023	152	DECREED		Recovery of Money COMMERCIAL,SUIT
			CS (COMM)/636/2022	SUMAN FABRICS Vs KRISHNAN ELECTRONICS	KUMAR VIKRAM(P),	15-11-2022	10	0-07-2023	237	DECREED		
			CS (COMM)/30/2023	M/S SR INDIA VOYAGES PVT LTI Vs SHRI RAHUL JAIN	NITIN PRAKASH(P),	18-01-2023	28	3-07-2023	191	DECREED		Recovery of Money COMMERCIAL,SUIT
			OMP (COMM)/11/2023	GAURAV SHARMA Vs M/S SARVAGUN AUSHDHI PVT LTI THROUGH ITS DIRECTOR ANI EXECUTIVE DIRECTOR	d	12-04-2023	21	1-07-2023	100	ALLOWED		Arbitration & Conciliation Act, 1996 OBJECTION, PETITI ON, UNDER, SECTIO
			OMP (COMM)/15/2023	RCC INFRAVENTURES LTD ANI ORS Vs KOTAK MAHINDRA BANI LTD	PURNIMA JAIN(P),	16-05-2023	24	1-07-2023	69	DISMISSED		Arbitration & Conciliation Act, 199634
			OMP (COMM)/16/2023	RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BAND LTD		16-05-2023	24	1-07-2023	69	DISMISSED		Arbitration & Conciliation Act, 199634
			OMP (COMM)/17/2023	RCC INFRAVENTURES LTD V KOTAK MAHINDRA BANK LTD	sPURNIMA JAIN(P),	16-05-2023	24	4-07-2023	69	DISMISSED		Arbitration & Conciliation Act, 199634
			OMP (COMM)/3/2023	RCC INFRAVENTURES LTD V KOTAK MAHENDRA BANK LTD	SPURNIMA JAIN(P),	05-01-2023	07	7-07-2023	183	DISMISSED		Arbitration & Conciliation Act, 199634
			OMP (COMM)/5/2023	RCC INFRAVENTURES LTD V KOTAK MAHINDRA BANK LTD	SPURNIMA JAIN(P),	05-01-2023	07	7-07-2023	183	DISMISSED		Arbitration & Conciliation Act, 199634
			OMP (COMM)/1/2023	RCC INFRAVENTURES LTD V KOTAK MAHINDRA BANK LTD	SPURNIMA JAIN(P),	05-01-2023	07	7-07-2023	183	DISMISSED		Arbitration & Conciliation Act, 199634
			OMP (COMM)/4/2023	RCC INFRAVENTURES LTD V: KOTAK MAHINDRA BANK LTD	SPURNIMA JAIN(P),	05-01-2023	07	7-07-2023	183	DISMISSED		Arbitration & Conciliation Act, 199634
			OMP (COMM)/2/2023	RCC INFRAVENTURES LTD V: KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	05-01-2023	07	7-07-2023	183	DISMISSED		Arbitration & Conciliation Act, 199634
33	SH. REETESH SINGH	-	CS (COM)/545/2022	Gayatri Devi Vs Arif Mohd Ahmed	Sh. Ombir Singh Mandaar	25-08-2021	18	3-07-2023	691 days	Dismissed on Merits		74 Recovery of Money

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	fWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	Decision	Days for disposal	Nature of Disposal (Contested / Settled)	1	Number of days for execution of decree from date of	
			CS (COM)/270/2019	Caranation Trading P Ltd Vs Charlie Real Estate	Ms. Nidhi Tomar	22-11-2019		25-07-2023	1341 days	Judgement passed			151 Recovery of Money
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	OMP(COMM)/14/2021	NIDHI UPADHYAY MISHRA VS ASSOTECH REALTY PVT LTD	PAWAS AGGARWAL	10.08.2021		04.07.2023	693	CONTESTED			U/S 34
			CS/COMM/334/2022	PC JEWELLER LTD VS TATA AIG GENERAL INSURANCE COMPANY LTD	ROSHAN SANTHALIA	07.06.2018		17.07.2023	1866	CONTESTED			U/S 6 (RECOVERY)
			OMP(COMM)/49/2019	SANGHAI AND SHAH TRAVELS AND TOURS LLP AND ORS VS TOYOTA FINANCIAL SERVICES INDIA LTD	PRATEEK SHARMA	17.12.2019		20.07.2023	1311	CONTESTED			U/S 34
			CS/COMM/321/2022	M/S SWIFT SECURITAS (P) LTD VS K.N.S. HOSPITALITY PVT LTD	SUNIL GOYAL	11.05.2018		20.07.2023	1897	CONTESTED			U/S 6 (RECOVERY)
			OMP/COMM/20/2019	EPICU AGRO PRODUCT P LTD VS SUNIL AGGARWAL AND ANR	KANWAR H S	03.05.2019		22.07.2023	1542	CONTESTED			U/S 34
			CS/COMM/177/2020	M/S. SOLOMAN ENGINEERS PVT LTD. VS M/S. SIKKA LOCOMOTIVE PVT LTD	DR. ANURAG KUMAR AGARWAL	16.10.2020		27.07.2023	1015	CONTESTED			U/S 6 (RECOVERY)
			OMP(COMM)/12/2021	FOCUS IMAGING AND RESEARCH CENTRE PVT LTD VS RATTAN INDIA FINANCE PVT LTD	Rahul Dubey	03.08.2021		27.07.2023	724	CONTESTED			U/S 34
35	SH.VINOD YADAV		CS(Comm)/32/20	Oswal Polychem Vs. Paras Products	Vijendra Kr.	22.01.2020		22.07.23	1276	Decreed			
			CS(Comm)/836/22	Reema Bali Vs. United India Insurance Co. Ltd.	Gurpreet Singh	04.11.2022		24.07.23	262	Decreed			
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL			1							
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL										
38	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		CS (COMM)/130/2021	BANARAS MANUFACTURERS PVT LTD Vs MAX ELECTRONICS	Sh. RAJESH KHAWARE	25-03-2021	10-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	837	NIL
			CS (COMM)/221/2022	STATE BANK OF INDIA VS NIKHIL PRATAP TYAGI	Kumari Vandana	17-05-2022	04-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	413	NIL
			CS (COMM)/257/2022	CANARA BANK VS M/S MANOJ TRANSPORT SERVICE	Ms. Chitra Malhotra	24-05-2022	22-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	429	NIL

Sr. No.	Court	District	Case No.	Petitioner Name V Respondent Name	SAdvocate	Registration	fWhether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	Decision	disposal	Nature o Disposal (Contested Settled)	/	Number of days for execution of decree from date of	Act Section
			CS (COMM)/271/2022	CANARA BANK Vs M/S P I INFRATECH	RSh. Sumit Virmani	30-05-2022	22-07-2023	NIL	DECREED	RECOVERY OI MONEY	NIL	418	NIL
			CS (COMM)/288/2022	DEEPANSHU CHOPRA V BHARAT TALWAR	sSh Pawan Gupta	02-06-2022	06-07-2023	NIL		RECOVERY OI MONEY	NIL	399	NIL
			CS (COMM)/323/2022	M/S SHADOWFA: TECHNOLOGIES PVT LTD Vs M/ SANGEETA SUPPLY CHAII SOLUTIONS PVT. LTD. AND ORS.	s 1	01-07-2022	12-07-2023	NIL		RECOVERY OI MONEY	NIL	376	NIL
			CS (COMM)/327/2022	CANARA BANK VS SHAGU! SALES INC AND ANR.	NSh. Sandeep Tyagi	02-07-2022	04-07-2023	NIL		RECOVERY OI MONEY	NIL	367	NIL
			CS (COMM)/402/2022	JITENDER VIRMANI VS NYSA. RETAIL PVT LTD	ASh. Vishal Garg	16-08-2022	14-07-2023	NIL		RECOVERY OI MONEY	NIL	332	NIL
39	SH. RAKESH SYAL, DISTRIC JUDGE, COMMERCIAL COURT-03	ī	NIL		1	'	'						